

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.773/SO/2026

Dt. 05.08.2026

OFFICIAL MEMORANDUM

Sub: High Court for the State of Telangana – Recruitment to the post of Research Assistants (Law) to assist the Hon'ble Judges of the High Court for the State of Telangana notified in the year 2026 – Intimation of Oral Interview – Communicated – Regarding.

Ref: 1) High Court's Notification No. 06/SO/2026 in Roc.No.773/SO/2026, dt.31.03.2026.
2) Your application for the post of Research Assistants (Law), notified for the year 2026.

With reference to your application for the post of Research Assistants (Law) to assist the Hon'ble Judges of the High Court for the State of Telangana, Hyderabad, notified for the year 2026 you are required to be present in High Court for the State of Telangana at Hyderabad, on **11.08.2026, 12.08.2026 and 14.08.2026 for interview, commencing from 4:45 P.M. onwards in the Central Hall, High Court Buildings, Hyderabad.**

You are also required to bring all original certificates with one set of attested (attestation must be done by Gazetted Officer) true copies of the same in support of your date of birth, educational qualifications, memo of marks and this Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, for verification by the Registry. Failure to bring original certificates for verification entails rejection of the candidature.

You are required to be present on the scheduled day at the Central Hall of the High Court Main Building, at 3.00 P.M. on 11.08.2026, 12.08.2026 and 14.08.2026, for verification of original certificates by the Registry.

You are hereby informed that no TA & DA will be paid for attending the said interview.

The schedule of interviews are uploaded in the official website of the High Court namely <https://tg.tshc.gov.in/>


REGISTRAR GENERAL

To
The Individual.

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The following candidates are hereby required to attend the interview for the post of Research Assistants (Law) to assist the Hon'ble Judges of the High Court for the State of Telangana before the Committee of Hon'ble Judges scheduled to be held on **11.08.2026, 12.08.2026 and 14.08.2026 at 4:45 P.M. in the Central Hall,** High Court for the State of Telangana, Hyderabad, as per the below schedule.

11.08.2026

S. No.	Name of the candidate
1.	Tarun tyagi
2.	K. Sai chandana
3.	Chintalapati sai sri ram bharadwaj
4.	Govind suner
5.	Siddhartha kumar nayak
6.	Sri satya varudhini kamireddy
7.	Lukka himaja
8.	Gorantla advaitha
9.	Amrutha vinoothna
10.	Hari sailakshmi alekhya
11.	Uroosa tasneem
12.	Paramkusham srija
13.	Mallagari parvathi
14.	Gonu shanthi shreya
15.	Basavaraju sathvika
16.	Chinthakuntla deepika
17.	Umme rumaan
18.	Goskula manasa
19.	Katta sri sowmya

20.	Pothireddy shruthi
21.	Boini sai srija
22.	Ashmith singh
23.	Sunkari chandana kantaiah
24.	Kandula pavani
25.	A. Pravallika yadav
26.	Bookala pranaya
27.	Marwah mustanab ahmed
28.	Josyula likhitha venkata naga sirisha
29.	Suramalla sahaja
30.	Peddapelly sahithi

12.08.2026

S. No.	Name of the candidate
31.	Chigulla gayathri
32.	Nagarapu anil kumar
33.	Darshana upadhyay
34.	Bollarapu soumya
35.	Mood vamsi naik
36.	Subbagari subhadra reddy
37.	Safia siddiqua
38.	Lingishetty lakshana
39.	K. Devi naga priya
40.	Syed ahmed
41.	Mangnale bhavani prasad
42.	Gande nithin kumar
43.	Dappili viswanath reddy
44.	Irene ruchitta
45.	Gummadi chaitanya
46.	Kavali akhila
47.	Veppari gayathri

48.	Sankati raju
49.	Vidwan madabushi mythreayee
50.	Shegyari varsha
51.	Pasunuri sai santhosh
52.	Thangella bharath
53.	Karan goyal
54.	Lenkewar akshay kumar
55.	Anumandla rohith
56.	K. Bhavani
57.	Pakhi chaudhary
58.	Madhav sai thilak
59.	Kollu samatha
60.	Dharanikota sathya ritu priya

14.08.2026

S. No.	Name of the candidate
61.	Gollagudem vinay vardhan reddy
62.	Syed murtuza ali
63.	Enugurthy sai deepak
64.	Syeda roohi fatima
65.	Abdul rahman
66.	Ailla shiva shankar goud
67.	Ravirala sai krishna
68.	Kolli tanooja
69.	Cheruku divya sai
70.	Dachepally sanjay kumar
71.	Md shafi mudassar
72.	Kalyankar harsha raj
73.	Tari purushotham
74.	Siddam maneendra
75.	Tukky vukkalkar karthik
76.	Battu parashuram

77.	Kummari karunakar
78.	Rachamalla tarun kumar
79.	Yerrapotula jayanth naidu
80.	Syed muzzammil mohiuddin husain
81.	Dharanikota veera bhargav sai
82.	Baddam chandrapal reddy

Call letters are being sent to the candidates by registered post with acknowledgement due and e-mail IDs/Whatsapp of mobile numbers provided by the candidates.

All the aforesaid candidates are directed to bring all **Original Certificates** in support of their date of birth, educational qualifications, memo of marks, and Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, along with true copy and **report at 3:00 P.M.** at the Central Hall, Main Building of the High Court for the State of Telangana, for verification of the Registry, on the above said date.

Hyderabad.
Dt. 05.08.2026.


REGISTRAR GENERAL